

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> DECEMBER, 2022, 10:30 A.M.**

CP (IB) No. 41/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Kandoi Transport Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

For Petitioner (s) :


For Respondent (s) :

**ORDER**

Both sides counsel Present. Ld. Counsel appearing for the Corporate Debtor submits that an IA has been filed in the matter, which is yet to be listed. Matter adjourned to 16.01.2023. All the connected IAs to be tagged along on the said date, if found defect free.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**